

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2607
ANSWERED ON:09.12.2005
RECRUITMENT IN PUBLIC SECTOR BANKS
Sugavanam Shri E.G.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that various public sector banks have set out different eligibility criteria for the Probationary Officers and other recruitment exams after the dissolution of BSRB ;
- (b) if so, whether the Government has issued any directions/guidelines to the banks for the recruitment of the above categories of officers ;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHR1 S.S. PALANIMANICKAM)

(a) :- Yes, Sir.

(b),(c)&(d) :- After the dissolution of Banking Service Recruitment Boards (BSRBs), Government laid down minimum educational qualifications for the Public Sector Banks

(PSBs) to stipulate in their recruitment policy for appointment of employees/officers through direct recruitment. While the Government has laid down minimum qualifications for appointments through direct recruitment in the subordinate, clerical and officers' cadres, it gave discretion to them to prescribe minimum percentage of marks or any additional qualifications depending upon, their requirements with the approval of their boards.